

IN THE NATIONAL GREEN TRIBUNAL

SOUTH ZONE, CHENNAI

Original Application No. 181 of 2015 (SZ)

and O.A. Nos. 13, 15, 17, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 57, 58, 59, 60, 89, 90, 91, 92,  
93, 94, 95 & 101 of 2016

Dr. P.S.V. Vetriseivam

Applicant(s)

Versus

The Govt. of Tamil Nadu and others.

Respondent(s)

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**Memo filed on behalf of the Second Respondent by the Standing Counsel for the  
Government of Tamil Nadu**

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I, Dr D Shanmuganathan, Standing Counsel for the Government of Tamil Nadu filing memo in order to comply with the Directions issued by this Honourable National Green Tribunal Southern Zone, Chennai.

The second respondent herein constituted a three-member expert committee in order to comply with the Directions issued by the Tribunal on 29<sup>th</sup> January 2021. On 18<sup>th</sup> July 2022 received a letter from the Ministry of Jal Sakthi, Government of India, confirming that Shri R. Thangamani, Director as follows:

Please refer letter above vide which the nomination of the undersigned as member for the expert committee constituted by the NGT for the above court case was communicated. In this regard, it is requested to kindly arrange the field visit with the other committee members at the earliest.

The second respondent is yet to receive the confirmation of one more member:

Committee formation under process. Out of 3 members expert committee consisting of 3 members of nominated. Nomination of one member is awaited.

The following documents are enclosed herewith:

1. Present Status Report from the second respondent
2. Correspondence between the second respondent and Ministry of Jal Sakthi



(Dr. D. Shanmuganathan)

STANDING COUNSEL

FOR TAMILNADU

CHENNAI

DATE 17.8.22

WATER RESOURCES DEPARTMENT  
PRESENT STATUS OF NGT CASES PENDING AS ON 16 08 2022

REGION	TRICHY	SL No.	WP/WMP/ OA/AN	No.	Year	Petitioner Name with Address	Division	Subject (Encroachment/ Pollution/ ..... with specific water body name, Village, Taluk & District or any other project issue )	Nodal Agency ( WRD/ other Departments)	Committee Formed Yes/ No (If yes . . . furnish details of the committee) (If no furnish the respondent name)	Compliance/ Status Report prepared (Yes/No)	Compliance/Status Report submitted to NGT - Details with whom and When	Status of pending compliance	NGT Disposed but, Pending of implementation of NGT directions	Remarks /Additional details if any
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)			
<b>Upper Cauvery Basin Circle, Salem</b>															
1	AN	181,13,15,17,37, 38,39,40,41,42, 43,44, 45,46,57,58,59, 60,89,90,91,92, 93,94,95,101	2016	P.S Vetrivelvam and 26 Others	Sarabanga Basin Division, Salem	River flow is obstructed because of the Kariyakoil Dam So claiming compensation	WRD	-	-	Case Disposed	-	Committee formed for inspection & filing Compliance in coordination with WRD	Committee formation under process. Out of 3 members expert committee consisting of 3 members of nominated memebre awaited.	-	-
<b>Total</b>															<b>1</b>

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन नदी विकास एवं गंगा संरक्षण विभाग  
केंद्रीय जल आयोग  
कावेरी और दक्षिणी नदियों का संगठन  
प्रबोधन निदेशालय, चेन्नई



पत्र सं / Lr.No: G.22020/1/A/181/2022/644-654

दिनांक / Dated: 18/07/2022

सेवामें/ To

**Engineer-in-Chief**  
**Water Resources Department**  
**PWD, Chepauk, Chennai**  
**([eciwrdtn@gmail.com](mailto:eciwrdtn@gmail.com))**

विषय/Sub: O.A No. 181 of 2015 filed by Dr. P.S. Vetrivelam and others before the Hon'ble  
National Green Tribunal (SZ) at Chennai – Regarding

Ref: 1) CWC Letter No.C-18018/1/2018/-RMC Dte dated 20/05/2022

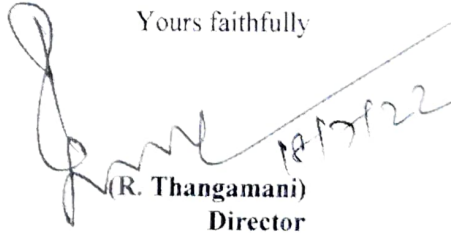
2) CWC Letter No. T-57074/8/2022-TC Dte dated 06/07/2022

महोदय/ Sir,

Please refer letter above vide which the nomination of the undersigned as member for the expert committee constituted by the NGT for the above court case was communicated. In this regard, it is requested to kindly arrange the field visit with the other committee members at the earliest.

Yours faithfully

Encl: As above

  
(R. Thangamani)  
Director

Copy for kind information to,

- 1) Additional Chief Secretary, Water Resources Department, Government of Tamil Nadu  
Secretariat, Chennai-600 009 ( [wrdssec@tn.gov.in](mailto:wrdssec@tn.gov.in))
- 2) Chief Engineer, C&SRO, CWC, Coimbatore ([cecsro-cwc@nic.in](mailto:cecsro-cwc@nic.in))
- 3) Chief Engineer, WRD, Trichy Region, Trichy ([cecrydb@gmail.com](mailto:cecrydb@gmail.com))
- 4) Director, RMCD, CWC, Sewa Bhawan, New Delhi ([rmcdte@nic.in](mailto:rmcdte@nic.in))
- 5) Director, Technical Coordination dte, CWC, Sewa Bhawan ([tcodte@nic.in](mailto:tcodte@nic.in))

भारत सरकार  
जल शक्ति मंत्रालय  
जल सन्वाधन नदी विकास एवं गंगा संरक्षण विभाग  
केन्द्रीय जल आयोग  
नदी प्रबन्ध समन्वय निदेशालय



Government of India  
Ministry of Jal Shakti  
Dept. of Water Resources, RD&GR  
Central Water Commission  
River Management Co-ordn. Directorate

दिनांक: 17.05.2022  
20

सेवा में,

Engineer-in-Chief & Chief Engineer (General)  
Water Resources Department, Chepauk  
Chennai (Tamil Nadu)  
(Through e-mail only)

**विषय:** Original Application nos. 181 of 2015, 13, 15, 17, 37 to 46, 57 to 60, 89 to 95 & 101 of 2016 (SZ) – Nomination of a senior officer of CWC as per NGT order dated 29.01.2021 - Reg.

**संदर्भ:** Your letter no. S7(3)20313/Trichy Court Case – NGT/OT2/2017-1 dated 04.05.2022 dated 04.05.2022.

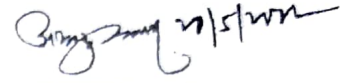
महोदय,

Kindly refer to the letter cited under reference vide which this department was requested to depute a senior officer as per NGT (SZ) order dated 29.01.2021 in OA nos. 181 of 2015 (Dr. P. S. Vetrivelam versus State of Tamil Nadu & Ors.), 13, 15, 17, 37 to 46, 57 to 60, 89 to 95 & 101 of 2016 (SZ). In this regard, the following officer from Central Water Commission is hereby nominated as a member of the committee constituted vide NGT (SZ) order dated 29.01.2021:

Name & designation	Office	E-mail address	Contact number
Sh. R. Thangamani, Director	Monitoring Directorate, CWC, Chennai	rthangamani-cwc@nic.in dirmoncoimbatore-cwc@nic.in	9449070298 044-29871040

It issues with the approval of Chairman, CWC.

भवदीय,



(अभय कुमार)

निदेशक

प्रतिलिपि आवश्यक कार्यवाही हेतु: Director, Monitoring Directorate, CWC, Chennai.

**प्रतिलिपि सूचनार्थः**

1. PPS to Chairman, CWC, New Delhi.
2. PPS to Member (RM), CWC, New Delhi.
3. Chief Engineer, CSRO, CWC, Coimbatore.
4. Chief Engineer, WRD, Trichy Region, Trichy, Tamil Nadu.
5. Director, TC Directorate, CWC, New Delhi.
6. Director, D & R Co-ordination Directorate, CWC, New Delhi.

द्वितीय तल(दक्षिण), सेवा भवन  
राम कृष्ण पुरम, नई दिल्ली-110066  
दूरभाष: 011-29583211  
ई मेल: rmdte@nic.in  
♣ जल संरक्षण-सुरक्षित भविष्य ♣



2<sup>nd</sup>Floor(South), Sewa Bhawan,  
R.K. Puram, New Delhi-110066  
Tel: 011-29583211  
E-mail: rmdte@nic.in  
♣Conserve Water-Save Life♣